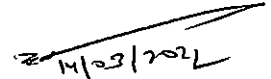


File No. R-20/1/2022-PRPP (RU-3)
National Human Rights Commission
(PRP&P Division)

GPO Complex, Manav Adhikar Bhawan
C Block, INA, New Delhi
Dated: 14.03.22

CORRIGENDUM

In partial modification of Order No. R-20/1/2022-PRPP(RU-3) dated 8th March, 2022 providing for the constitution of Core Advisory Group on Environment, Climate Change and Human Rights, it is stated that the terms 'Shri Niranjana Deo Bharadwaj' and 'Shri Pramod Kant' wherever appearing in the said Order shall be read as 'Shri Niranjana Dev Bharadwaj' and 'Shri Promode Kant' respectively.



Harish Chandra Chuadhary

(Joint Secretary)

To,

1. Dr. M.C Mehta,
M.C. Mehta Environmental Foundation 3A, Ring Road, Lajpat Nagar-IV, New Delhi-110024, E-mail : mcmehta@mcmef.org, Phone : (011) 41756519.
2. Shri R R Rashmi,
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4. Dr. Promode Kant IFS (Retd)
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5. Prof. N H Ravindranath
Retired Professor, Center for Sustainable Technology, Indian Institute of Science,
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6. Smt. Patricia Mukhim
Editor, The Shillong Times, Meghalaya, The Shillong Times Pvt. Ltd. · Rilbong,
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7. Shri Sundaram Verma
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8. Secretary, Ministry of Environment Forest and Climate Change
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9. Director, Commission on Air Quality Management (CAQM)
17th Floor, Jawahar Vyapar Bhawan, (STC Building), Tolstoy Marg, New Delhi – 110001
10. Director, Council of Scientific Industrial Research - National Environmental Engineering
Research Institute (CSIR-NEERI), Nagpur,
Nehru Marg, Nagpur, Maharashtra – 440 020
11. Chairperson, Central Pollution Control Board (CPCB)
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
12. Director General, Indian Council of Forestry Research and Education (ICFRE), Indian Council of
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13. Director, Wildlife Institute of India (WII), Dehradun,
Wildlife Institute Rd, Chandrabani, Dehradun, Uttarakhand 248001
14. The Chief Executive Officer
National Rain fed Area Authority, Ministry of Agriculture & Farmers Welfare, Government of
India, 2nd Floor, NASC Complex, Dev Prakash Shastri Marg, PUSA, New Delhi, Delhi 110012

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PA to Registrar

File No. R-20/1/2022-PRPP(RU-3)
National Human Rights Commission
(PRP&P Division)

GPO Complex, Manav Adhikar Bhawan
C Block, INA, New Delhi
Dated: 08.03.2022

ORDER

Subject: Constitution of the Core Advisory Group on Environment, Climate Change and Human Rights.

I. The Commission has decided to constitute the Core Advisory Group on Environment, Climate Change and Human Rights, comprising of the following members:

1. Dr. M.C. Mehta Founder
M.C. Mehta Environmental Foundation.
2. Shri R R Rashmi, IAS (Retd.)
Distinguished Fellow and Programme Director, Earth Science and Climate Change, TERI
3. Shri Niranjana Deo Bharadwaj
Distinguished Advisor, Global Foundation for Environmental Advancement and Human Wellness
4. Dr. Pramod Kant, IFS (Retd.)
Adjunct Professor, Advanced Institute of Wildlife Conservation, Chennai
5. Prof N H Ravindranath
Professor (Retd.), Center for Sustainable Technology, Indian Institute of Science, Bangalore
6. Smt. Patricia Mukhim
Editor, The Shillong Times, Shillong, Meghalaya
7. Shri Sundaram Verma
Environmentalist

Ex-officio Members:

8. Representative of the Ministry of Environment Forest and Climate Change not below the rank of Joint Secretary.
9. Representative of the Commission on Air Quality Management (CAQM) not below the rank of Joint Secretary.


08/03/2022

10. Representative of the Council of Scientific Industrial Research - National Environmental Engineering Research Institute (CSIR-NEERI), Nagpur, not below the rank of Chief Scientist.
11. Representative of the Central Pollution Control Board (CPCB) not below the rank of Scientist- F
12. Representative of the Indian Council of Forestry Research and Education (ICFRE), Dehradun, not below the rank of Deputy Director General
13. Representative of Wildlife Institute of India (WII), Dehradun, not below the rank of Scientist-F
14. Representative of National Rain fed Area Authority, Ministry of Agriculture & Farmers Welfare, Government of India, not below the rank of joint Secretary

II. Special Invitees:

The Core Advisory Group on Environment, Climate Change and Human Rights will also include **Special Invitees (up to five)** with the approval of the Hon'ble Chairperson or the Concerned Member, National Human Rights Commission, depending upon the specific subject proposed to be discussed in a meeting.

III. Terms of Reference (ToR):

The terms of reference of the Core Advisory Group on Environment, Climate Change and Human Rights are as under:

- i. To examine the international agreements/ conventions/ principles relating to environment and climate change signed and ratified by India from the human rights perspective and suggest measures to promote, disseminate and implement such agreements/ conventions/ principles.
- ii. To examine the international agreements/ conventions/ principles relating to environment and climate change signed and ratified by India from the human rights perspective and suggest measures to promote, disseminate and implement such agreements/ conventions/ principles.
- iii. To examine and review the existing legislations and regulations relating to environment and climate change from the human rights perspective and to assist the Commission to make recommendation to the concerned authorities for effective implementation and/or revision/amendment of such legislations and regulations .
- iv. To examine the best practices relating to environment and climate change facilitating better protection and promotion of human rights, in India and abroad and to suggest measures for replication of such practices.

4/08/2022

- v. To assist the Commission in identifying issues concerning environment and climate change that have potential to violate human rights and advise the Commission to address identified risks to prevent, mitigate and minimize violation of human rights.
 - vi. To advise the Commission on the research studies relating to environment and climate undertaken by Commission.
 - vii. To advice the Commission on such other matter relating to environment and climate change as may be referred to it by the Commission from time to time.
- IV.** The Core Advisory Group will meet as and when deemed necessary by the Chairperson or the concerned Member. The meetings may be held in physical or virtual or hybrid mode.
- V.** The participating Members of the Core Advisory Group other than Government officials shall be entitled for an honorarium of **Rs. 2000/-** and local transportation conveyance of **Rs. 1000/-** for each meeting. The Members having their residence outsides Delhi shall also be entitled for reimbursement of economy class air fare for to-and-fro journey to be undertaken by them to attend meeting(s) of the Core Advisory Group.
- VI.** This issues with the approval of Competent Authority.


(Harish Chandra Chaudhary)

Joint Secretary

To,

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